

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 687 of 2021

Chandan Kumar Mahato & Another Petitioners

Versus

The State of Jharkhand & Others Respondents

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners:

Mr. Rishu Ranjan

For Respondent Nos.1-5:

Mr. Mohan Dubey, A.C to A.G

For Respondent No.6:

Mr. Amit Kumar

06/09.09.2021 The case is taken up through Video Conferencing.

Mr. Amit Kumar, learned counsel for the respondent No.6, prays for four weeks' more time by way of last indulgence to file counter affidavit.

In view of the said prayer, put up this case on 26.10.2021 under the heading 'For Admission'.

Till then, the interim order dated 01.03.2021 shall continue.

Satish/-

(RAJESH SHANKAR, J)